

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 606
IB-366/ND/2023

IN THE MATTER OF:

Mr. Sumit Khaneja Through Ms. Gunjan Mittal, RP

...PETITIONER

Section

U/s 94(1) of IBC, 2016

Order delivered on 24 .04.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

**:Mr. Satendra Kumar Rai and Ms.
Ruchika Darira, Advs.**

For the RP

**:Mr. Satish Rai and Mr. Gaurav Raj
Grover, Advs.**

For the Respondent

:

ORDER

Ld. Counsel on behalf of the Resolution Professional is present and submitted that they have filed their report under Section 99. However, the same is not listed today.

Ld. Counsel on behalf of the Financial Creditor is present. List the matter on **05.06.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)